## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

STARRED QUESTION NO:263 ANSWERED ON:12.12.2012 MODEL SCHOOLS Majhi Shri Pradeep Kumar;Punia Shri P.L.

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to continue the sharing pattern of costs between the Union and State Governments for setting up of 6,000 model schools at block level;

(b) if so, the details thereof including the present status of setting up of model schools under the Public- Private Partnership (PPP) model;

(c) the number of proposals received from the States/UTs for setting up of such schools during the last three years and the current year along with the action taken thereon including the number and locations of such schools which have since become functional, Statewise;

(d) the locations identified for setting up of such schools and the financial assistance provided for the purpose during the above period, State-wise; and

(e) the time by which the proposed model schools including under PPP mode are likely to be set up?

## Answer

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M. M. PALLAM RAJU)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 263 FOR ANSWER ON 12.12.2012 REGARDING "MODEL SCHOOLS" ASKED BY SHRI P.L. PUNIA AND SHRI PRADEEP MAJHI, HON'BLE MEMBERS OF PARLIAMENT

(a) and (b): The centrally sponsored scheme to set up 6,000 model schools at the rate of one school per block was launched in November 2008. Out of these, 3,500 schools are to be set up in educationally backward blocks (EBBs) through State/UT Governments and the remaining 2,500 schools are to be set up under Public-Private Partnership (PPP) mode in blocks which are not educationally backward. Under State sector component of the scheme, the approved sharing pattern of costs between the Centre and State/UT Governments during the 11th and 12th Five Year Plans was 75:25 and 50:50 respectively for all States. Such sharing pattern is 90:10 for Special category States and for upgraded Ashram schools in all States in both the Plan periods. However, for the current financial year, continuation of the sharing pattern of 75:25 was approved by the Government. Implementation of PPP component of Model School Scheme has been initiated from 2012-13 and proposals have since been received in response to the Request for Qualification(RFQ) to pre-qualify the private entities for this purpose.

(c) and (d) Since inception of the scheme till 30.11.2012, proposals to set up model schools in 2,973 blocks have been received from 24 States/UTs. Out of these, model schools in 2,266 blocks covering 22 States have been approved. Financial sanctions amounting to Rs. 2,110.80 crore have been accorded for setting up 1,880 model schools in 21 States. State-wise details of proposals received, proposals approved, schools sanctioned and amount released are at Annexure-I. Locations of the schools are identified by the State/UT Governments and approved by the Project Approval Board (PAB) in the Department of School Education and Literacy, Government of India. Model Schools are located preferably in Block headquarters where availability of required land owned by the State/UT Government is assured. 473 model schools have so far become functional in 8 States, State-wise locations are at Annexure-II.

(e) Setting up of model schools in EBBs depends on receipt of viable proposals from the State/UT Governments and in blocks other than educationally backward under PPP mode it is dependent on interest shown by the eligible private entities.